

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.10.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7505 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Assistant Commissioner of Customs, Mangalore Vs. Manish Agrawal Resolution professional of Magnifico Minerals Private Limited and Anr.	Anurag Ojha
2.	I.A. No. 7508 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	SMFG India Credit Company Limited Vs. Durga Das Agrawal, Resolution Professional, MKMG Jewels Developers Private Limited & Ors.	Rajeev Sagar
3.	I.A. No. 7509 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Panchratna Co-operative Housing Society Vs. Krishna Chamadia & Anr.	Swapan Pradhan
4.	I.A. No. 7513 of 2026 in Comp. App. (AT) No. ____ of 2026	EEPOS GMBH Vs. Fine Handling and Automation Pvt. Ltd. And Anr.	Anandh K.
5.	I.A. No. 7521 of 2026 in Comp. App. (AT) No. ____ of 2026	Laxyo Limited (Formerly Laxyo Energy Limited) & Ors. Vs. Chinar Shipping & Infrastructure (India) Private Limited & Ors.	Sirhaan Seth

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Assistant Registrar